

1130
03 MAY 2025

HIGH COURT OF DELHI: NEW DELHI

Sher Shah Road, New Delhi

MOST IMMEDIATE

No: 2351 /D-2/Gaz.IA/DHC/2025

Dated: 03/05/25

To,

The Principal District & Sessions Judge (HQs),
Tis Hazari Courts Complex,
New Delhi-110054.

Sub: Regarding Appointment of Mr. Gurvinder Pal Singh, Ms. Nivedita Anil Sharma, Ms. Sukhvinder Kaur and Mr. Kanwal Jeet Arora as Principal District Judges on regular basis.

Sir,

I am directed to forward herewith a copy of Notification dated 14.02.2025 in respect of Mr. Gurvinder Pal Singh and Ms. Nivedita Anil Sharma, notification dated 13.03.2025 in respect of Ms. Sukhvinder Kaur and notification dated 02.05.2025 in respect of Mr. Kanwal Jeet Arora issued by the Department of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi, on the above subject, with the request to deliver a copy of the same to the above mentioned officers.

Yours Sincerely

Arun Bhardwaj

(Arun Bhardwaj)
Registrar General

Encl: As above

Endst. No. /D-2/Gaz.IA/DHC/2025

Dated: _____

Copy forwarded for information and necessary action to:-

1. All the Principal District and Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQs), South-West, Dwarka Courts Complex, New Delhi.

OIC (Judl. Br.)

4
To: DJS (HQs)
03/05/25

Sd/-
(Raj Kumar Rawat)
Joint Registrar (Gazette-IA)

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No. F. 6/1/2015-Judl./Suptlaw/161-169

Dated 14/02/2025

NOTIFICATION

No.F.6/1/2015-Judl./Suptlaw/161-169 : Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital of Delhi, on the recommendation of the High Court of Delhi, hereby appoints Mr. Gurvinder Pal Singh and Ms. Nivedita Anil Sharma, Officers of Delhi Higher Judicial Service as Principal District Judges on regular basis with effect from the date they take over.

By Order and in the Name of the
Lt. Governor of National
Capital Territory of Delhi,



(Reetesh Singh)

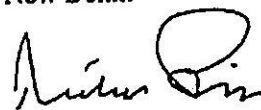
Principal Secretary (Law, Justice & L.A.)

F.No.6/1/2015-Judl./Suptlaw/161-169

Dated 14/02/2025

Copy forwarded for information and necessary action to:-

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General High Court of Delhi, New Delhi w.r.t his D.O letter No. 748/DHC/Gaz-1A/VIE.2(a)/2025 dated 07.02.2025.
4. The Principal District and Session Judge(HQ), Delhi, Tis Hazari Court Complex, Delhi
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi,
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard File.



(Reetesh Singh)

Principal Secretary (Law, Justice & L.A.)

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/1/2015-Judl./Suptlaw/ 335-343

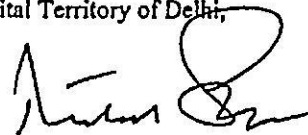
Dated: 13/03/2025

NOTIFICATION

No.F.6/1/2015-Judl./Suptlaw/ 335-343 : Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints the following officers of Delhi Higher Judicial Service as Principal District Judges, as under: -

1. Appointment of Ms. Sukhvinder Kaur as Principal District Judge on regular basis with effect from the date she takes over;
2. Appointment of Mr. Kanwal Jeet Arora as Principal District Judge on proforma basis with effect from the date his junior takes over; and
3. Appointment of Ms. Nisha Saxena as Principal District Judge under next below rule with effect from the date she takes over.

By order and in the Name of the
Lt. Governor of National
Capital Territory of Delhi,



(Reetesh Singh)

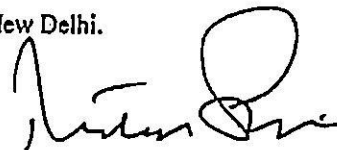
Principal Secretary (Law, Justice & L.A.)

No.F.6/1/2015-Judl./Suptlaw/ 335-343

Dated: 13/03/2025

Copy forwarded for information and necessary action to:-

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi, w.r.t his D.O. letter No.1240/DHC/Gaz-IA/VI/E.2(a)/2025 dated 06.03.2025.
4. The District & Sessions Judge, (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard file.



(Reetesh Singh)

Principal Secretary (Law, Justice & L.A.)

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/1/2015-Judl./Suptlaw/651-659

Dated: 02/05/2025

NOTIFICATION

No.F.6/1/2015-Judl./Suptlaw/651-659 : In continuation of Notification bearing No.F.6/1/2015-Judl./Suptlaw/335-343 dated 13.03.2025 and under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints the following officers of Delhi Higher Judicial Service as Principal District Judges, as under: -

1. Appointment of Mr. Kanwal Jeet Arora as Principal District Judge on regular basis with effect from the date he takes over; and
2. Appointment of Ms. Nisha Saxena as Principal District Judge on regular basis against the post becoming available on 01.07.2025 with effect from the date she takes over.

By order and in the Name of the
Lt. Governor of National
Capital Territory of Delhi



(Reetesh Singh)

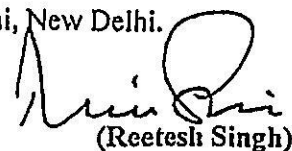
Principal Secretary (Law, Justice & L.A.)

No.F.6/1/2015-Judl./Suptlaw/651-659

Dated: 02/05/2025

Copy forwarded for information and necessary action to:-

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi, w.r.t his letter No.2056/D-2/Gaz./DHC/2025 dated 24.04.2025.
4. The District & Sessions Judge, (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard file.



(Reetesh Singh)

Principal Secretary (Law, Justice & L.A.)

Received today at 6.30 AM.

2/5/25

DR. Chandra A)

for 02/05/25

118/RC
2/5/25

118/RC-1A
2/5/25

RC-1A
2/5/25

RC-1A
2/5/25

AD
02.05.25

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2025/ 24993 - 25033 Dated, Delhi the 05 MAY 2025

Sub : Regarding appointment of Sh. Gurvinder Pal Singh, Ms. Nivedita Anil Sharma, Ms. Sukhvinder Kaur and Kanwal Jeet Arora, Principal District Judges on regular basis.

Copy forwarded along with its enclosures for information and necessary action to :-

1. The Officers concerned.
2. Ms. Nisha Saxena, Principal Judge, Family Courts, South District, Saket Courts, New Delhi.
3. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site-Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
4. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
5. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
7. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Mukesh Kumar Gupta)

05 MAY 2025
District Judge (Commercial Court)-07
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi